

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227 – IA/344(AHM)2022
ITEM No.228 – IA/346(AHM)2022
in
CP(IB) 142 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

New King Abrasive

.....Applicant

V/s

Prince Vitrified Pvt Ltd

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Proxy Advocate for Mr. Pratik Thakkar, Adv.

For the Respondent

: None

ORDER

IA/344(AHM)2022 & IA/346(AHM)2022

Ld. Proxy advocate for the applicant is present but she is not able to say anything.

The Liquidator is directed to remain present on the next date of hearing.

List the matter on 10.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)